

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/4320/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 23<sup>rd</sup> November, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/3666 Dated 21.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.11.2020 along with permission to leave the head quarter from the morning of 22.11.2020 till the evening of 24.11.2020, has been granted. Further, the Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/4321/A, dated 23.11.2020**  
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

sd/-